

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH - COURT No. III

Customs Appeal No.42180 of 2015

(Arising out of Order-in-Appeal No.1650/2014 dated 28.08.2014 passed by Commissioner of Customs (Appeals), No.60, Rajaji Salai, Custom House, Chennai 600 001.)

M/s. Ridhi Sidhi Impex

.... Appellant

No.6, Ekambareshwar Agraharam Street,
Park Town,
Chennai 600 003.

VERSUS

Commissioner of Customs (Exports)

... Respondent

Custom House, No.60, Rajaji Salai,
Chennai 600 001.

APPEARANCE :

None for the Appellant

Shri N. Satyanarayanan, Authorized Representative
for the Respondent

CORAM :

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING : 29.05.2025

DATE OF DECISION : 29.05.2025

Per: Shri P. Dinesha

Appeal is dismissed. For order, order of date in
Customs Appeal No.42179 of 2015 may be seen.

(M. AJIT KUMAR)
Member (Technical)

(P. DINESHA)
Member (Judicial)